

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**(LEGISLATION BRANCH)**

No.43-LA-2021/ 20205

Notice has been received that the following motion will be moved by the Minister for Parliamentary Affairs on Monday, the 8<sup>th</sup> November, 2021 that:-

"This House resolves that the current session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Session to transact certain urgent and important Government Business, only Government Business be transacted during this Session and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

**CHANDIGARH:**  
**THE 3<sup>RD</sup> NOVEMBER, 2021.**

**SURINDER PAL,**  
**SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

**No.43-LA-2021/ 20206, dated Chandigarh, the 3<sup>rd</sup> November, 2021.**

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab; and
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies).

*Rita Sehgal*  
**UNDER SECRETARY.**  
**for SECRETARY.**